

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.09.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

Fresh Cases

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No 340/2022 & IA No 767,768/22022	Earthin Projects Ltd Vs Anup Kumar Singh	Chandhiok & Mahajan	
2.	Comp App (AT) No 89/2022	V. Ravi Prakash Vs Associated Broadcasting Company Private Limited	Adithya Reddy	

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(Ins) No 335/2022 & IA No 753,754/22022	R. Ravichandran VS Indian overseas bank & anr	Akhil Bhansali	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(INS) No.40/2022 (IA NO 80/2022 IA.NO 81/2022)	ErstwhileResolution Professional Vs Konduru Prasanth Raju	Ms.Ashok Kriplani	Ms. Shilpa Gamnani
5.	Comp App (AT)(CH) (INS) 268/2021 & IA No 305/2022 IA No 584, 585 & 583/2021)	Central Board of Trustees Represented by Assistant Provident Fund Commissioner Vs Shri kumar rajan	Mr. R. Vishnu	Mr. Vinod P V

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(Ins)No 323/2022 & IA No 682/2022	Mr. Nazeer Ahmed Vs State Bank of India	G.Sridhar	
7.	Company Appeal(AT)(Ins) No 330/2022	Mr. Sethuraman Mahadevan VS	Raj kumar jhabakh	

		Ozone Urbana Infra Developers Pvt Ltd		
8.	Comp App (AT)(CH)(INS) No.199/2022	Bank of India Vs Pavan Kankani and ors	R. Umasuthan	
9.	Comp App (AT)(INS) No.200/2022 (IA No.151/2022)	M/s Bank of India Vs Pavan Kankani and 3 ors With	R. Umasuthan, K. Bhaskar	
10.	Comp App (AT)(INS) No.201/2022 (IA No.152/2022)	M/s Bank of India V Pavan Kankani and 3 ors With	R. Umasuthan, K. Bhaskar	
11.	Comp App (AT)(INS) No.202/2022 (IA No.153/2022)	M/s Bank of India Vs Pavan Kankani and 3 ors With	R. Umasuthan, K. Bhaskar	
12.	Comp App (AT)(INS) No.203/2022 (IA No.154/2022)	M/s Bank of India Vs Pavan Kankani and 3 ors	R. Umasuthan, K. Bhaskar	
13.	Comp App (AT)(CH)(INS) No.312/2021	URC Construction Pvt Ltd Vs S P Mani and Mohan Dairy (INDIA) Pvt Ltd	Mr. Karthik Seshadr For Ms. Sangamithra	Mr. A.K. Mysamy for Mr. N.S. Santhosh
14.	Comp App (AT)(CH)(INS) No.224/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd.	K. Ravindranath, P.Pratap	
15.	Comp App (AT)(CH)(INS) No.198/2022 &IA No. 447,448 & 449/2022	Cooperative Rabobank U.A V Coffee Day Global Limited	Tine Abraham	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp. App (AT)(CH)(Ins) No.303/2021	Pradeep Kumar & 52Ors V Resolution Professional & 3Ors	Jinan K R	Vipin Warriar R1 Sankar P Panicker R2 and R4 Notice Served on R3-15/01/2022
17.	Comp App (AT)(CH)(Ins) No. 81/2022 & IA No. 163/2022	J.Manivannan Vs WITH	Rohan Rajasekaran	Y.Suryanarayanan
18.	Comp App (AT)(CH)(Ins) No. 84/2022 & IA No. 167of 2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Y. Suryanarayan	Rohan Rajasekaran R1 Krishna CV Grandhi R3 N.P.Vijay Kumar R4

Copy to:**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link – vcnclatchennai5@gmail.com